

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 320
(IB)-2130(ND)2019

IA/3356/2020 IA/3629/2020 IA/4184/2020 IA/3930/2020
IA/4059/2020 IA/4230/2020 IA/4190/2020 IA/4202/2020

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd.

...

Applicant/Petitioner

Versus

**M/s. Today Homes & Infrastructure Pvt.
Ltd.**

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 28.10.2020

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

**Mr. Ajay Goyal, Adv. For the Applicant in IA/4230/2020, Mr Arun Saxena,
Mr. Rahul Singh, Advs. For the Applicant in IA/4059/2020 IA/4190/2020
IA/4202/2020 & IA/4184/2020, Mr. P. Nagesh, Mr. Milan Singh, for the R.P.
Mr. Sumesh Dhawan, Ms. Vatsala Kak, Ms. Ankita Bajpai, for Suspended
Board of Directors, Mr. Tapna Sangal, Mr. Ranjan Grover, for Home Buyers,
Mr. Rajesh Kr. Gautam, Mr. Anant Sharma, Advs. For the Applicant in
IA/3629/2020, Mr. Nipun Gautam, Adv. For the Respondent in IA/3356/2020**

ORDER

Renotify this case on 25.11.2020.


(T.S SINGH)
COURT OFFICER